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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/346/ (IB)/2017

NAME OF THE PETITIONER(S)

: M & K WIRES

NAME OF THE RESPONDENT(S)

: ARYEN MOTORS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Olepa Mariappan

Coursel for Petitioner

Deepay

For Adr. B. Chanaraj

ORDER

Ms. Deepa Mariappan, counsel for petitioner present and filed a memo seeking withdrawal of the petition. The memo is taken on record. The petition is dismissed as withdrawn. The file may be consigned to record after due completion of process.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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